

ist literature and posters, production of films and audio-visuals and publicity through Press, Television, and other promotional activities such as holding of seminars/conferences, India Evenings, etc. the records for which are not centrally compiled. In view of this and the multiplicity of the agencies—both Government and private spread all over India and overseas, it is not possible to give details of jobs undertaken by each individual agency.

(c) and (d). No Sir, in view of the area of operations of multiplicity of disciplines, it is not possible to route the entire publicity efforts through any single agency.

(e) and (f). Consequent upon a decision of the group of Secretaries on 14-10-85 the printing of literature and posters, etc. is being assigned to ITDC and other agencies empaneled with the Department on the basis of tenders and quotations.

TV Transmitter at Stok, Leh

7477. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the construction work of T.V. transmitter at Stock village in Leh which was started last year has been suspended;

(b) if so, the reasons therefor; and

(c) when the work is likely to be resumed?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). After construction of an approach road to the site, the civil works remained suspended during the winter season due to inclement weather conditions in the area. The recommencement of the works later met with resistance from a section of

the local population. The completion of the civil work is, therefore, possible only after this difficulty is resolved.

[Translation]

Recovery of Bank Loans

7478. KUMARI UMA BHARATI: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to waive agricultural loans of farmers as announced earlier;

(b) whether recoveries by banks are governed by financial discipline regarding seasonal non-overdue etc. prescribed by District Cooperative banks, National Bank for Agriculture and Rural Development (NABARD) and the Reserve Bank of India (RBI);

(c) if not, the reasons therefor; and

(d) the lending policy fixed by Government so that farmers' next crops are not affected thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF THE FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) to (d). Seasonal agricultural operation loans are advanced normally to non-defaulting members of the Primary Agricultural Cooperative Societies on the condition that the borrower should repay the same on due date i.e. either by the end of February or end of May for Kharif and Rabi crops, respectively. Further the Central Cooperative Banks (CCBs) are expected to recover 30% of the total demand or 40% of the Kharif demand to be eligible for fresh borrowing from National Bank for Agriculture and Rural Development (NABARD) after 1st April or 40% of the total demand by end of June to be eligible to operate on the credit limit sanc-